

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W),**  
**DWARKA COURTS, NEW DELHI.**

**CIRCULAR**

Pursuant to the directions of Hon'ble High Court of Delhi vide order No. 123/RG/DHC/2021 dated 20.02.2021, it is, hereby, impressed upon all the Judicial Officers that all the Judicial Officers shall hold regular physical courts, on a daily basis, as per regular court timings with effect from 15.03.2021 and shall take up all cases fixed before them.

It is further impressed upon all the Judicial Officers to take up those cases on priority, where the accused is in custody for a considerable period. In exceptional cases, the Court may permit any of the parties and/or their Counsel to join the proceedings through Video Conferencing, subject to availability of requisite infrastructure.

Advocates, litigants and other visitors to the Courts are directed to strictly adhere to the norms of social distancing and all other Covid-19 protocols, guidelines, directions etc. issued by the Government of India, Government of NCT of Delhi and this Court from time.

Sd/-  
**(NAROTTAM KAUSHAL)**  
Principal District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

**No.4377-4495/PD&SJ/NK/DWK/2021**

**Dated: 22.02.2021**

**Copy forwarded for information and necessary compliance to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at District Courts Dwarka, New Delhi.
3. The Judge In-charge, Mediation Centre, Dwarka Courts, New Delhi.
4. Office of CMM(S-W), District Courts Dwarka, New Delhi.
5. The Sr. A.O.(Judl.), Dwarka Courts, New Delhi.
6. The President/Hony. Secretary, DCBA, New Delhi.
7. The Chief Prosecutor, Prosecution Branch, Dwarka Courts, New Delhi.
8. The Commissioner of Police, PHQ, New Delhi.
9. The Concerned DCPs.
10. Reader to the Court of undersigned.
11. All the Branch In-charge(s), Dwarka Courts, New Delhi.
12. The Dealing Official, Comp. Branch, Dwarka Court to upload this order on the Website of District Court Dwarka.
13. The Dealing Official, Layers to upload this circular on the website.
14. The Insp. Gen., Prison, Tihar Jail, New Delhi.
15. The In-charge, Lock-up, Dwarka Courts, New Delhi.
16. The Caretaker, Dwarka Courts, New Delhi.

Sd/-  
**Principal District & Sessions Judge (S-W)**  
Dwarka Courts, New Delhi.